

Himachal Pradesh during the last two years and the details of the production thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) The Government of India does not supply any seeds to the States. However, National Seeds Corporation, a Govt. of India Undertaking, supplies seeds to the State Governments on receipt of firm indents subject to availability. The National Seeds Corporation has supplied for kharif, 1988, 600 quintals of soyabean of Bragg variety, 115 quintals of mung of puqa Baisakhi variety and 516 quintals of urd of T—9 variety.

(b) The variety of potato seeds developed by the Central Potato Research Institute, Shimla, is Kufri Swarna. About 50 tonnes of foundation-I seed of Kufri Swarna have been produced during last two years at the rate of 25 tonnes per annum.

[English]

Complaints of Commuters Against Private Buses.

1242. DR. S. JAGATHRAKSHANKAN :
DR. CHANDRA SHEKHAR TRIPATHI :
SHRI HARISH RAWAT :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a number of complaints regarding harassment of commuters by way of charging from the pass holders, rash driving, teasing the women passengers, missing the trips etc. have been received from the commuters against the private buses operating under the Delhi Transport Corporation; and

(b) if so, the effective remedial steps taken or contemplated to remove these complaints ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI RAJESH PILOT) : (a) Yes, Sir. Complaints of this nature have been received.

(b) In order to attend to the complaints, besides the Central Complaint Cell at DTC Headquarters and Central Communication Centre at Pragati Maidan, regional complaint cells have been set up. On receipt of complaint, show cause notice is issued to the private operators wherever necessary and on the basis of findings, penalties/fines are imposed and even the operation of the bus is suspended taking into consideration the gravity of the offence. In case of serious complaints, the agreement of the bus is terminated.

In case of fatal accidents, if the accident occurred prima facie due to negligence of the driver, the agreement of the bus is terminated and the driver is black-listed so that he cannot be engaged by others. In addition to the above, other steps taken include conducting of checking through police authorities of speed control devices. Private Operators have been directed to have two sets of drivers and conductors so that each set of drivers and conductors work in a single shift. They have also been asked to send the particulars of private bus driver and conductor to police authorities for verification and display the Particulars prominently inside the bus.

Implementation of Revised Pay Scales for University and College Teachers

1243. SHRI G. M. BANATWALLA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the revised pay scales for university and college teachers are being fully implemented in all States and Union Territories ;

(b) if not, the names of States/Union Territories where these revised scales have not yet been paid to teachers ; and

(c) the steps being taken to expedite the enforcement of the revised scales in those States ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). The revised pay scales for University and College teachers were communicated to the State Governments in June, 1987 for consideration and adoption. Some amendments to the Scheme were communicated on July 22, 1988. According to information available, the State Governments which have decided to implement the scheme as recommended by the Central Government are : Arunachal Pradesh, Andhra Pradesh, Goa, Jammu and Kashmir (for University teachers only), Haryana, Himachal Pradesh, Nagaland, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and Karnataka (for University teachers only). In most of the remaining States, the proposals are reported to be at different stages of consideration.

(c) The decision to implement the Scheme has to be taken by the State Governments concerned. The Central Government are pursuing the matter with the State Governments.

Flash Floods

1244. SHRI SRIBALLAV PANI-
GRAHI :
SHRI RAM PYARE PANIKA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been flash floods in some parts of the country ;

(b) if so, the details of areas affected and loss inflicted to properties and crops ; and

(c) the details of relief measures taken and central assistance given to the States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) (a) and (b). Statewise details of extent of damages to life and property caused due to recent floods are given in the Statement below.

(c) Concerned State Governments are reported to have taken necessary relief measures in the affected areas. These measures include evacuation of marooned people, opening of relief camps, distribution of gratuit-out relief and other essential commodities, disinfection of water sources.

Central share of Margin Money of Rs. 3.625 crores has been released to Assam.